

RATIFIED MINUTES
DIRECTORATE GENERAL OF FOREIGN TRADE
(DES-II SECTION)

MINUTES OF THE NORMS COMMITTEE-II MEETING NO. 9/81 SCHEDULED TO BE HELD ON 31.05.2011 BUT ACTUALLY HELD ON 01.06.2011.

The Meeting No. 09/81 of Norms Committee-II was held on 01.06.2011 for the licensing year 2011-2012 under the Chairmanship of Sh. Hardeep Singh, Joint Director General of Foreign Trade to consider the following applications for ratification of norms in respect of advance authorisations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2009-2014. The following members were present in the meeting:-

<u>S.No</u>	<u>Name of the representatives & their Designation</u>	<u>Deptt.</u>
1.	Shri B.D.Ghosh, Addl I.A.	M/o Steel
2.	Shri. S.K.Jain, Sr.D.O.	DIPP
3.	Shri. K.K.Fanda, A.D.	MSME
4.	Shri Raman Kumar, FTDO	DGFT

1	Case No.:1/33/81-ALC2/2009	Party Name:MET TRADE (INDIA) LTD.	Meet No/Date:9/81-ALC2/2011 31.05.2011	Status:Approved
	HQ File :01/81/050/00280/AM10/	RLA File :05/24/040/00338/AM10/	Lic.No/Date:0510251506 27.10.2009	Defer Date:
	Decision : NC decided to ratify the norms of above AA as applied for, subject to having necessary clearance from M/o Environment and Forest and Pollution control Board for processing Whole Drained Batteries Scrap “ RAINS”. R/A may take suitable consequential action accordingly.			

2	Case No.:14/33/81-ALC2/2009	Party Name:MET TRADE (INDIA) LTD.	Meet No/Date:9/81-ALC2/2011 31.05.2011	Status:Approved
	HQ File :01/81/050/00293/AM10/	RLA File :05/24/040/00354/AM10/	Lic.No/Date:0510252096 09.11.2009	Defer Date:
	Decision : NC decided to ratify the norms of above AA as applied for, subject to having necessary clearance from M/o Environment and Forest and Pollution control Board for processing Whole Drained Batteries Scrap “ RAINS”.			

R/A may take suitable consequential action accordingly.

3	Case No.: 15/33/81-ALC2/2009	Party Name:MET TRADE (INDIA) LTD.	Meet No/Date:9/81-ALC2/2011 31.05.2011	Status: Approved
	HQ File :01/81/050/00294/AM10/	RLA File :05/24/040/00356/AM10/	Lic.No/Date:0510252098 09.11.2009	Defer Date:31.05.2011
	Decision : NC decided to ratify the norms of above AA as applied for, subject to having necessary clearance from M/o Environment and Forest and Pollution control Board for processing Whole Drained Batteries Scrap “ RAINS”. R/A may take suitable consequential action accordingly.			

4	Case No.: 16/35/81-ALC2/2009	Party Name:IND METAL EXTRUSIONS PRIVATE LIMITED,	Meet No/Date:9/81-ALC2/2011 31.05.2011	Status: Approved
	HQ File :01/81/050/00324/AM10/	RLA File :05/23/040/00071/AM10/	Lic.No/Date:0510252832 18.11.2009	Defer Date:
	Decision : NC decided to ratify the norms of above AA as applied for, subject to having necessary clearance from M/o Environment and Forest and Pollution control Board for processing Whole Drained Batteries Scrap “ RAINS”. R/A may take suitable consequential action accordingly.			

5	Case No.: 33/35/81-ALC2/2009	Party Name:MET TRADE (INDIA) LTD.	Meet No/Date:9/81-ALC2/2011 31.05.2011	Status: Approved
	HQ File :01/81/050/00341/AM10/	RLA File :05/24/040/00372/AM10/	Lic.No/Date:0510253291 25.11.2009	Defer Date:
	Decision : NC decided to ratify the norms of above AA as applied for, subject to having necessary clearance from M/o Environment and Forest and Pollution control Board for processing Whole Drained Batteries Scrap “ RAINS”. R/A may take suitable consequential action accordingly.			

6	Case No.: 16/50/81-ALC2/2009	Party Name:MET TRADE (INDIA) LTD.	Meet No/Date:9/81-ALC2/2011 31.05.2011	Status: Approved
	HQ File :01/81/050/00485/AM10/	RLA File :05/24/040/00401/AM10/	Lic.No/Date:0510259866 04.03.2010	Defer Date:
	Decision : NC decided to ratify the norms of above AA as applied for, subject to having necessary clearance from M/o Environment and Forest and Pollution control Board for processing Whole Drained Batteries Scrap “ RAINS”. R/A may take suitable consequential action accordingly.			

7	Case No.: 5/17/81-ALC2/2010	Party Name:TRANSLOY INDIA PVT. LTD.,	Meet No/Date:9/81-ALC2/2011 31.05.2011	Status: Deferred
	HQ File :01/81/050/00098/AM11/	RLA File :03/95/040/00270/AM11/	Lic.No/Date:0310583523 14.07.2010	Defer Date:19.07..2011
	Decision : The form has not appeared for PH on 01.06.2011. NC decided to give one more opportunity to firm for PH on 19.7.2011. The case stands deferred and to relisted on 19.7.2011.			

8	Case No.: 8/35/81-ALC2/2010	Party Name:MET TRADE (INDIA) LTD.	Meet No/Date:9/81-ALC2/2011 31.05.2011	Status: Approved
	HQ File :01/81/050/00349/AM11/	RLA File :05/24/040/00204/AM11/	Lic.No/Date:0510277416 22.11.2010	Defer Date:
	Decision : NC decided to ratify the norms of above AA as applied for, subject to having necessary clearance from M/o Environment and Forest and Pollution control Board for processing Whole Drained Batteries Scrap “ RAINS”. R/A may take suitable consequential action accordingly.			

9	Case No.: 11/9/81-ALC2/2011	Party Name:TORRENT CABLES LTD.	Meet No/Date:9/81-ALC2/2011 31.05.2011	Status: Deferred
	HQ File :01/81/050/00061/AM12/	RLA File :08/24/040/00354/AM11/	Lic.No/Date:0810097064 09.03.2011	Defer Date:19.07..2011
	Decision : NC observed that the application of the firm is being forwarded to DIPP. The case stands deferred and to be relisted on 19.07.2011.			

10	Case No.: 16/9/81-ALC2/2011	Party Name:EXIDE INDUSTRIES LTD	Meet No/Date:9/81-ALC2/2011 31.05.2011	Status: Deferred
	HQ File :01/81/050/00066/AM12/	RLA File :02/24/040/00222/AM11/	Lic.No/Date:0210156319 18.03.2011	Defer Date:19.07..2011
	Decision : NC observed that the application of the firm is being forwarded to DIPP. The case stands deferred and to be relisted on 19.07.2011.			

11	Case No.: 12/9/81-ALC2/2011	Party Name:MANAKSIA LTD.(FORMERLY HINDUSTHAN SEALS LTD.)	Meet No/Date:9/81-ALC2/2011 31.05.2011	Status: Deferred
	HQ File :01/81/050/00062/AM12/	RLA File :02/24/040/00228/AM11/	Lic.No/Date:0210156519 22.03.2011	Defer Date:19.07..2011
	Decision : NC observed that the application of the firm is being forwarded to DIPP. The case stands deferred and to be relisted on 19.07.2011.			

12	Case No.: 7/9/81-ALC2/2011	Party Name:BHARAT HEAVY ELECTRICALS LIMITED	Meet No/Date:9/81-ALC2/2011 31.05.2011	Status: Deferred
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HQ File :01/81/050/00057/AM12/	RLA File :11/24/040/00065/AM11/	Lic.No/Date:1110024364 23.03.2011	Defer Date:19.07..2011
Decision : NC observed that the application of the firm is being forwarded to DHI. The case stands deferred and to be relisted on 19.07.2011.			

13	Case No.:57/1/81-ALC2/2011	Party Name:PARAMOUNT COMMUNICATIONS LTD.	Meet No/Date:9/81-ALC2/2011 31.05.2011	Status:Deferred
	HQ File :01/81/050/00636/AM11/	RLA File :05/24/040/00436/AM11/	Lic.No/Date:0510286774 24.03.2011	Defer Date:19.07..2011
	Decision : NC decided to send a letter to firm to submit complete reply of deficiency letter of DIPP (except sl No. 1). The case stands deferred and to be relisted on 19.07.2011.			

14	Case No.:8/9/81-ALC2/2011	Party Name:HINDALCO INDUSTRIES LIMITED	Meet No/Date:9/81-ALC2/2011 31.05.2011	Status:Deferred
	HQ File :01/81/050/00058/AM12/	RLA File :34/24/040/00340/AM11/	Lic.No/Date:3410029738 24.03.2011	Defer Date:19.07..2011
	Decision : NC observed that the application of the firm is being forwarded to MSME. The case stands deferred and to be relisted on 19.07.2011.			

15	Case No.:9/9/81-ALC2/2011	Party Name:ASTRA LIGHTING LTD.,	Meet No/Date:9/81-ALC2/2011 31.05.2011	Status:Deferred
	HQ File :01/81/050/00059/AM12/	RLA File :22/24/040/00102/AM11/	Lic.No/Date:2210011170 30.03.2011	Defer Date:19.07..2011
	Decision : NC observed that the application of the firm is being forwarded to DIPP. The case stands deferred and to be relisted on 19.07.2011.			

16	Case No.:10/9/81-ALC2/2011	Party Name:EFD INDUCTION LIMITED,	Meet No/Date:9/81-ALC2/2011 31.05.2011	Status:Deferred
	HQ File :01/81/050/00060/AM12/	RLA File :07/24/040/00554/AM11/	Lic.No/Date:0710078511 01.04.2011	Defer Date:19.07..2011
	Decision : NC observed that the application of the firm is being forwarded to DHI. The case stands deferred and to be relisted on 19.07.2011.			

17	Case No.:15/9/81-ALC2/2011	Party Name:EFD INDUCTION LIMITED,	Meet No/Date:9/81-ALC2/2011 31.05.2011	Status:Deferred
	HQ File :01/81/050/00065/AM12/	RLA File :07/24/040/00548/AM11/	Lic.No/Date:0710078512 01.04.2011	Defer Date:19.07..2011
	Decision : NC observed that the application of the firm is being forwarded to DHI. The case stands deferred and to be relisted on 19.07.2011.			

18	Case No.:19/9/81-ALC2/2011	Party Name:EFD INDUCTION LIMITED,	Meet No/Date:9/81-ALC2/2011 31.05.2011	Status:Deferred
	HQ File :01/81/050/00069/AM12/	RLA File :07/24/040/00549/AM11/	Lic.No/Date:0710078514 01.04.2011	Defer Date:19.07..2011
	Decision : NC observed that the application of the firm is being forwarded to DHI. The case stands deferred and to be relisted on 19.07.2011.			

19	Case No.:17/9/81-ALC2/2011	Party Name:MACCAFERRI ENVIRONMENTAL SOLUTIONS PVT. LTD.	Meet No/Date:9/81-ALC2/2011 31.05.2011	Status:Deferred
	HQ File :01/81/050/00067/AM12/	RLA File :31/24/040/00282/AM11/	Lic.No/Date:3110047822 13.04.2011	Defer Date:19.07..2011
	Decision : NC observed that the application of the firm is being forwarded to DIPP. The case stands deferred and to be relisted on 19.07.2011.			

20	Case No.:14/9/81-ALC2/2011	Party Name:CONTINENTAL DEVICE INDIA LTD.,	Meet No/Date:9/81-ALC2/2011 31.05.2011	Status:Deferred
	HQ File :01/81/050/00064/AM12/	RLA File :22/24/040/00002/AM12/	Lic.No/Date:2210011240 21.04.2011	Defer Date:19.07..2011
	Decision : NC observed that the application of the firm is being forwarded to DIT. The case stands deferred and to be relisted on 19.07.2011.			

21	Case No.:18/9/81-ALC2/2011	Party Name:LEITNER SHRIRAM MANUFACTURING LIMITED,	Meet No/Date:9/81-ALC2/2011 31.05.2011	Status:Deferred
	HQ File :01/81/050/00068/AM12/	RLA File :04/24/040/00015/AM12/	Lic.No/Date:0410123662 29.04.2011	Defer Date:19.07..2011
	Decision : NC observed that the application of the firm is being forwarded to DHI. The case stands deferred and to be relisted on 19.07.2011.			

22	Case No.:1/9/81-ALC2/2011	Party Name:DELPHI AUTOMOTIVE SYSTEMS PVT. LTD.	Meet No/Date:9/81-ALC2/2011 31.05.2011	Status:Transfer
	HQ File :01/81/050/00051/AM12/	RLA File :05/23/040/00054/AM12/	Lic.No/Date:0510290928 18.05.2011	Defer Date:
	Decision : NC decided to transfer the case to DES-I as item of export is auto part.			

23	Case No.:2/9/81-ALC2/2011	Party Name:CODINA METALIC PRIVATE LIMITED	Meet No/Date:9/81-ALC2/2011 31.05.2011	Status:Deferred
	HQ File :01/81/050/00052/AM12/	RLA File :04/24/040/00022/AM12/	Lic.No/Date:0410124179 19.05.2011	Defer Date:19.07..2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm . The case stands deferred and to be relisted on 19.07.2011.			

24	Case No.:3/9/81-ALC2/2011	Party Name:INDIAN TECHNOMAC CO.LTD.	Meet No/Date:9/81-ALC2/2011 31.05.2011	Status:Deferred
	HQ File :01/81/050/00053/AM12/	RLA File :05/23/040/00060/AM12/	Lic.No/Date:0510291080 19.05.2011	Defer Date:19.07..2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm and refer to MOS after receipt of application . The case stands deferred and to be relisted on 19.07.2011.			

25	Case No.:4/9/81-ALC2/2011	Party Name:NICO EXTRUSIONS PVT.LTD.	Meet No/Date:9/81-ALC2/2011 31.05.2011	Status:Deferred
	HQ File :01/81/050/00054/AM12/	RLA File :03/95/040/00087/AM12/	Lic.No/Date:0310631844 19.05.2011	Defer Date:19.07..2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm and refer to MSME after receipt of application. The case stands deferred and to be relisted on 19.07.2011.			

26	Case No.:5/9/81-ALC2/2011	Party Name:UNIFLEX CABLES LTD.	Meet No/Date:9/81-ALC2/2011 31.05.2011	Status:Deferred
	HQ File :01/81/050/00055/AM12/	RLA File :03/95/040/00951/AM11/	Lic.No/Date:0310631890 19.05.2011	Defer Date:19.07..2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm and refer to DIPP after receipt of application. The case stands deferred and to be relisted on 19.07.2011.			

27	Case No.:6/9/81-ALC2/2011	Party Name:SIECHEM TECHNOLOGIES PRIVATE LIMITED	Meet No/Date:9/81-ALC2/2011 31.05.2011	Status:Deferred
	HQ File :01/81/050/00056/AM12/	RLA File :04/24/040/00049/AM12/	Lic.No/Date:0410124253 20.05.2011	Defer Date:19.07..2011
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm and refer to DIPP after receipt of application. The case stands deferred and to be relisted on 19.07.2011.			

28	Case No.:13/9/81-ALC2/2011	Party Name:VIKARSH STAMPINGS INDIA PVT. LTD.	Meet No/Date:9/81-ALC2/2011 31.05.2011	Status:Deferred
	HQ File :01/81/050/00063/AM12/	RLA File :31/83/040/00021/AM12/	Lic.No/Date:3110048214 23.05.2011	Defer Date:19.07..2011

Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to send a letter to RA for forwarding the copy of the application of the firm and refer to MOS after receipt of application. The case stands deferred and to be relisted on 19.07.2011.

PART- C

Sl No. 16

CASE NO. C-12	M/s Perino IUR Kent (India) Pvt. Ltd., Chennai, M/s. BVGK Engineering India Pvt. Ltd. Chennai, received from PC-VI Section of DGFT and DC(MEPZ-SEZ)
Meeting No. 09/81	F.No.01/81/162/378/ AM11/DES-II
Dated: 31.05.2011	

Decision: NC decided to ratify the norms in r/o M/s BVGK Engineering as per written comments of MSME vide U.O. No 30(165)/2010-ME dated 21.4.2011 as under:-

Sl No	Name of the export product	Part No	Name of imported input	Wastage recommended
1	Input Shafts	IPX077A	Cold finished steel Round bar 19.5mm IP X 077A	46.81%
2	Input Shafts	IPX083A	Cold finished steel Round Bar 19.5 mm IP X 083A	47.59%
3	Input Shafts	IPX096A	Cold finished steel Round	41.82%

			Bar 19.5 mm X 096A	
4	Input Shafts	IPX097A	Cold finished steel Round Bar 19.5 mm X 097A	46.95%
5	Input Shafts	IPX106A	Cold finished steel Round Bar 19.5 mm X 106A	50.64%

The representative of MSME has informed that norms fixation in r/o M/s Perino IUR Kent (India) Pvt. Ltd is being examined. The case of M/s Perino IUR Kent (India) Pvt. Ltd. stands deferred and to be relisted on 19.07.2011.
